

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT - II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-04-2024 AT
10.30 A.M. THROUGH PHYSICAL HEARING:**

**PRESENT: SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Sheltrex Developers Pvt Ltd

PETITION NUMBER : IBA/889/2019

APPLICATION NUMBER : a) IA(IBC)/536(CHE)2022
b) IA(IBC)/969(CHE)2023
c) IA(IBC)/970(CHE)2023
d) IA(IBC)/971(CHE)2023
e) IA(IBC)/972(CHE)2023
f) IA(IBC)/983(CHE)2023
g) IA(IBC)/997(CHE)2023
h) IA(IBC)/1596(CHE)2022
i) IA(IBC)/1704(CHE)2023

Pratiksha Eswar, Advocate for 3rd respondent in IA 536/22

N. Kumar

RP

B. RAMANA KUMAR
GASENDRAN RAVI
RAMYA.A

Advocate for RP in all IA's



G. Sudhakar, Advocate for Rajesh Rana Kumar. 1202
in IA - 536/969/970/971/972/983/1596/1704/2023

Mr. Rangesh S.R.M., for - IA / 997 / 2023 (Petitioner)
Mr. Vaasu Srinivasan





ORDER

2)(a)IA(IBC)/536(CHE)/2022 in IBA/889/2019

Ld. Counsel Ms. Mily Goshal for R1 and R4. Ld. Counsel Mr. Sudhakar for R2. Ld. Counsel Ms. Pratiksha Eshwar for R3. Ld. Counsel Mr. B. Ramana Kumar for the RP.

In this case RP has filed applications u/s 66 of the code, totalling about Rs.26.87 crore as the amount that has been siphoned off from the Corporate Debtor. The Counsel for the RP stated that RP himself has done some forensic analysis and arrived at the above amount. **As there is a need to have a qualified auditor to conduct the forensic audit Ms. Nithya Ramesh is appointed as forensic auditor by this Court and the cost of Rs.1.5 lakh has to be borne by the Committee of Creditors.**

Ld. Counsel Ms. Mily Ghoshal may appear virtually.

List the Application for **physical hearing on 07.06.2024 at request of the parties.**

2)(b) IA(IBC)/969(CHE)/2023 in IBA/889/2019

2)(c)IA(IBC)/970(CHE)/2023 in IBA/889/2019

2)(d) IA(IBC)/971(CHE)/2023 in IBA/889/2019

2)(e) IA(IBC)/972(CHE)/2023 in IBA/889/2019

2)(f) IA(IBC)/983(CHE)/2023 in IBA/889/2019

2)(g)IA(IBC)/997(CHE)/2023 in IBA/889/2019

2)(h) IA(IBC)/1596(CHE)/2022 in IBA/889/2019

2)(i) IA(IBC)/1704(CHE)/2023 in IBA/889/2019

Ld. Counsel Ms. Mily Ghoshal may appear virtually.

List the Applications for **physical hearing on 07.06.2024 at request of the parties.**

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk